FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **SUN PETPACK JABALPUR PRIVATE LIMITED**

Sl. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sun Petpack Jabalpur Private Limited
2.	Date of incorporation of corporate debtor	22.03.2000
3.	Authority under which corporate debtor is incorporated/ registered	ROC Gwalior
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U25209MP2000PTC014124
5.	Address of the registered office and principal office of corporate debtor	774 – Gole Bazar, NA, Jabalpur, Madhya Pradesh, India –482002
6.	Date of closure of Insolvency Resolution Process	30.01.2026
7.	Liquidation commencement date of corporate debtor	30.01.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Efficax Resolution Professionals Private Limited IBBI/IPE-0153/IPA-3/2023-24/50063
9.	Address and e-mail of the liquidator as registered with the Board	No.3656/6, Gali No.6, Narang Colony, Tri Nagar, New Delhi-110035 **md@efficaxindia.com**
10.	Address and e-mail to be used for correspondence with the liquidator	3rd Floor,70-D,Pocket-A,Vikaspuri Extn. Opposite pillar no- 11,West Delhi,New Delhi-110018, **liquidator_sunpetpack@efficaxindia.com**
11.	Last date for submission of claims	01.03.2026

Notice is here by given that the National Company Law Tribunal Indore Bench has ordered the commencement of liquidation of the **Sun Petpack Jabalpur Private Limited** on 30th day of January 2026.

The stakeholders of **Sun Petpack Jabalpur Private Limited** are hereby called upon to submit their claims with proof on or before 1st day of March 2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Rakesh Kumar Jindal
For and behalf of
Efficax Resolution Professionals Private Limited
Liquidator of Sun Petpack Jabalpur Pvt. Ltd
Mob-9560464525
Date-10.02.2026
Place-New Delhi

Unemployment Rate Eases to 4.8% in Oct-Dec

Our Bureau

New Delhi: India's unemployment rate eased to 4.8% in October-December 2025 from 5.2% in the previous quarter, with improvement across rural and urban areas, showed official data released on Tuesday. The jobless rate in rural areas declined to 4% in the December quarter from 4.4% in the preceding three-month period, while the rate in urban areas fell to 6.7% from 6.9%.

Male and female unemployment rates fell to 4.8% and 4.9%, respectively, from 5.2% each in the previous quarter.

Across states and union territories, Uttarakhand recorded the highest unemployment rate at 8.5% in the third quarter of this financial year, followed by Kerala (7.6%) and Jammu & Kashmir (7.4%).

The figures, based on the current weekly status, cover individuals aged 15 years and above who were unemployed but actively seeking work during the seven days preceding the survey. The survey covered 133,899 households and 561,108 people across rural and urban areas.

Youth unemployment (among those aged 15-29 years) declined to 14.3% in October-December 2025 from 14.8% in the previous quarter, according to the Periodic Labour Force Survey (PLFS) quarterly bulletin released by the statistics and programme implementation ministry.

LABOUR FORCE

The labour force participation rate (LFPR), the share of population working or seeking work, rose slightly to 55.8% in October-December from 55.1% in the previous quarter. Female participation improved to 34.9% from 33.7%, while male participation edged up to 77.6% from 77.2%. During the quarter, 574 million persons were employed in the country—402 million men and 172 million women.

The worker population ratio, or employment rate, increased to 53.1% from 52.2% in the previous quarter, with male and female rates at 73.9% and 33.1%, respectively. While the LFPR rate improved in rural areas to 58.4% during October-December, it dipped in urban areas to 50.4%.

India Set to End Digital Services Tax, Cut Agri & Industrial Tariffs: US

Commitments outlined in White House fact sheet on trade deal

Our Bureau

New Delhi: India has committed to remove its digital services tax as part of the interim trade agreement with the United States, the White House has said in a fact sheet. It further stated that India will eliminate or reduce tariffs on US industrial goods and a wide range of food and agricultural products, including "certain pulses"—a term that did not find mention in the joint statement released on February 6.

According to experts, while India has already phased out the equalisation levy, or tax on specified services like online advertisement and provision for digital advertising space, since April 2025, overseas digital firms continue to be taxed under the Significant Economic Presence (SEP) rules introduced in 2018, which tax non-resident firms crossing revenue or user thresholds.

The White House fact sheet, released late on Monday, stated that India has agreed to negotiate a set of bilateral digital trade rules to address discriminatory or burdensome practices and other barriers to digital trade, including provisions prohibiting the imposition of customs duties on electronic transmissions. No formal statement was issued by India.

"The moratorium on customs duties on digital trade remains a contentious issue at the World Trade Organisation (WTO), with India and the United States holding divergent positions," said Bipin Sapra, partner and indirect tax policy leader at EY India.

Under the goods and services tax, or GST, digital service providers, foreign and domestic, must pay 18% tax on services such as streaming, cloud, software, gaming and digital advertising consumed in India.

"The levy of GST on digital products under online database retrieval services has posed significant challenges, and its removal would help resolve several ongoing disputes," Sapra said. "Given the strength of India's indigenous digital industry, the overall impact of such a move is likely to be positive," he added.

Rural Housing, Road Schemes Likely to Gather Steam by April

Banikinkar Pattanayak

New Delhi: Construction under the rural housing scheme is set to gather pace by April after a loss of momentum in this financial year, as the rural development ministry is on the verge of finalising the beneficiary list through a new survey, said people aware of the development.

Similarly, the list of new habitations that are to be covered under the rural road scheme has been prepared in consultations with states, which will push up construction next fiscal, they said.

More than 40% of the allocations for the Pradhan Mantri Awas Yojana-Gramin and Pradhan Mantri Gram Sadak Yojana are estimated to remain unutilised in this fiscal, sparking criticism about slow implementation of the schemes. The allocation under the housing scheme for the current fiscal has been revised to ₹32,500 crore from the budgeted ₹54,832 crore.

Similarly, the allocation for the road scheme has been cut to ₹11,000 crore from ₹19,000 crore. For the next fiscal, the government has raised allocations for the housing and road schemes to ₹54,917 crore and ₹19,000 crore, respectively, expecting the pace of construction to accelerate.

Higher rural spending under these schemes, which help create durable assets in the hinterlands, is expected to spur economic growth while supporting rural demand and job creation. Schemes, such as those for rural housing and roads, have a high multiplier effect. The cabinet had in 2024 approved ₹3.06 lakh crore for building 30 million new houses across the country over five years, 20 million of which would be built under the PMAY-G.

However, the construction of houses under the latest phase in this fiscal got impacted due to the time taken for the identification of eligible beneficiaries through the new survey, ET reported earlier. The survey was necessary as the ministry wanted to include those eligible beneficiaries who had been left out earlier, according to officials.

US-Bangladesh Tariff Deal May Have Limited Impact on India

Anouska Sawhney

New Delhi: The US-Bangladesh reciprocal trade agreement allows zero tariffs on apparel and textile exports to the US if the manufacturer uses American cotton or man-made fibre inputs. This provision has raised concerns, but India's textile industry expects the impact to be limited.

A Mumbai-based exporter said preliminary estimates suggest that Bangladesh would gain only marginally, around 2-3%, even if it replaces Indian cotton with US supplies. The higher cost of US cotton would wipe out most to the tariff advantage they reckon.

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUN PETPACK JABALPUR PRIVATE LIMITED

SL NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sun Petpack Jabalpur Private Limited
2.	Date of incorporation of corporate debtor	22.03.2000
3.	Authority under which corporate debtor is incorporated/ registered	ROC Gwalior
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U25209MP2000PTC014124
5.	Address of the registered office and principal office of corporate debtor	776 – Gole Bazar, NA, Jabalpur, Madhya Pradesh, India – 482002
6.	Date of closure of Insolvency Resolution Process	30.01.2026
7.	Liquidation commencement date of corporate debtor	30.01.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Efficax Resolution Professionals Private Limited IBBI/IPE-0153/IPA-3/2023-24/50063
9.	Address and email of the liquidator as registered with the Board	No.3656/6, Gali No.6, Narang Colony, Tri Nagar, New Delhi-110035 md@efficaxindia.com
10.	Address and e-mail to be used for correspondence with the liquidator	3rd Floor, 70-D, Pocket-A, Vikaspuri Extn. Opposite pillar no- 11, West Delhi, New Delhi 110018, liquidator_sunpetpack@efficaxindia.com
11.	Last date for submission of claims	01.03.2026

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of liquidation of the **Sun Petpack Jabalpur Private Limited** on 30th day of January 2026.

The stakeholders of **Sun Petpack Jabalpur Private Limited** are hereby called upon to submit their claims with proof on or before 1st day of March 2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Rakesh Kumar Jindal
For and behalf of
Efficax Resolution Professionals Private Limited
Liquidator of Sun Petpack Jabalpur Pvt. Ltd
Mob-9990464525
Date-10.02.2026
Place-New Delhi

कर्मचारी राज्य बीमा निगम
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
Employees' State Insurance Corporation
(Ministry of Labour & Employment, Govt. of India)
क.रा.बी.नि. E.S.I.C.

पंचदीप भवन
Panchdeep Bhawan
सी.आई.जी. रोड, नई दिल्ली – 110002
C.I.G. Road, New Delhi – 110002
Tel.: 011- 23234336, Email: jd-f2@esic.gov.in
Website: www.esic.gov.in

Notice inviting Expression of Interest for engagement of Consultant for appointment of Portfolio Managers, Custodian, External Concurrent Auditor of ESIC and Performance Evaluation of Portfolio Managers for debt instruments

Employees' State Insurance Corporation (ESIC) invites Expression of Interest from Financial Consultancy Firms/Credit Rating Agencies/its wholly owned subsidiary or holding company (hereinafter called 'Bidder') and having minimum seven years of experience of operation in India as Consultant who could provide assistance in selection of Portfolio Managers, Custodian, External Concurrent Auditor of ESIC and Performance Evaluation of Portfolio Managers for debt instruments.

The Expression of Interest documents can be downloaded from the CPP Portal (https://eprocure.gov.in/eprocure/app) or ESIC website (www.esic.gov.in>Tenders).

Last date for submission is 24/02/2026 (11:30 AM).

Sd/-
Director (Finance)

CENTRAL RAILWAY

TENDER NOTICE

Open e-tender notice No. CR-DRM(W)BB-2026-07 of 09.02.2026

1. Name of work - Comprehensive Maintenance contract for Petrol/kerosene Engines/Generators, Abrasive rail cutter, Rail cutting machine, Rail drilling machine, Hydraulic rail tensor, Double action weld trimmer, Blower Compressor, Grinder, etc. Fitted as power pack on various Small Track Machines for two years. **Approximate Value**: ₹129.23 lakhs **EMD**: ₹2,14,600 Completion period –24 months, **2. Name of work–** Hiring of Hydraulic excavator for boulder special and JCB for 01 year (2026) in NE section under Sr. DEN/NE/Jurisdiction. **Approximate Value**: ₹63.92 Lakhs, **EMD**: ₹1,27,900/-. **Completion period**: 12 months, **3. Name of work**- Providing services of dewatering pump sets under Sr DEN (NE) during the monsoon for F.Y.2026-27. **Approximate Value** ₹89.52 Lakhs, **EMD**: ₹ 1,79,000/-, **Completion period**: 4 months, **4. Name of work**- KSRA-IGP : Strengthening of stone masonry retaining wall in NE ghat between Kasara-Igatpuri, **Approximate Value**: ₹561.42 Lakhs, **EMD**: ₹4,30,700/- **Completion period**: 12 months, **5. Name of work** – Hiring of JCB & Poclain for two years under SR DEN(HB) section. **Approximate Value**: ₹106.67 Lakhs, **EMD**: ₹2,03,300/-, **Completion period**: 24 months, **6. Name of work** – Providing services of dewatering pump sets- 41 Nos. under Sr. DEN(HB) section. (12.5 HP -02 Nos., 32HP-27 Nos., 50HP -12 Nos.). **Approximate Value**: ₹78.74 Lakhs, **EMD**: ₹1,53,500. **Completion period**: 6 months, **7. Name of work**- Supply of Monsoon reserve material, loading, unloading of monsoon rakes for two years at Igatpuri and Kalyan under Sr. DEN NE section. (2026 & 2027 Monsoon), **Approximate Value**: ₹96.78 Lakhs, **EMD**: ₹1,93,600/-, **Completion period** 24 months.

(I) **Tender closing date & time of aforesaid tender**: Up-to 15.00 hrs. of Sr.No. 1, 2, 4 and 7 on 27.02.2026, Sr. No. 3, 5 and 6 on 06.03.2026, to be opened after 15.00 hrs.

II) The prospective tenderers are requested to visit the website **www.ireps.gov.in** for details of tenders & corrigendum, if any.

III) Tenderer may participate in above e-tender electronically through website **www.ireps.gov.in** only & submission of manual offers against e-tender are not allowed. Manually, if submitted shall neither be opened nor considered.

IV) The Bid Security shall be deposited either in cash through e-payment gateway or submitted as Bank Guarantee bond from a scheduled commercial bank of India or as mentioned in tender documents.

V) For further enquiry, may contact: Divisional Railway Manager (Works) Office, Central Railway on phone. 022-67455323.

VI) This tender complies with Public Procurement Policy Order 2017 dated 16-9-2017.

Complete details of tenders are available at the website "**www.ireps.gov.in**". The complete details of tenders are also available in the "Notice Board" of the Divisional Railway Manager (Works) Office, Mumbai CSMT.

TRAVEL SAFELY, AVOID FOOTBOARD TRAVELLING 689

Muthoot Homefin (India) Ltd.
Muthoot Homefin
Corporate Office : Unit No. 19-NE, 19th Floor, The Ruby, Senapati Bapat Marg, Near Ruparel College, Dadar (West), Mumbai, Maharashtra- 400 028

POSSESSION NOTICE (As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorized Officer of **Muthoot Homefin (India) Ltd. (MHIL)** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest(Enforcement) Rules 2002, Demand Notice(s)issued by the Authorised Officer of the company to the Borrower(s)/ Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/ Co-Borrower(s)/ Guarantor(s) and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the said rules. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Muthoot Homefin (India) Ltd.** for an amount as mentioned herein under with interest thereon.

The Borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets

Sr. No.	Name of the Borrower(s)/ Co-Borrower(s)/ Loan Account No./Branch	Brief details of secured assets	Date of Demand Notice & Total Outstanding Dues (Rs.)	Possession Taken Date
1.	Chamkaur Singh/ Balvinder Kaur IND-HL-002041/ Indore	Plot/House, Ews-23 "Dolphin City-1" Ews/Lig., P. H. No. 41 (New No. 54), Village Bajrang Paliya, Tehsil Sanwer, Dist. Indore (M.P.) Area 420 Sq. Ft. (39.03 Sq. Mtr.) East: Plot No.- 440, 441, West : Road, North: Plot No.- Ews- 24, South: Plot No.- Ews -22	11-Nov-2025/ Rs. 14,97,819/- Rupees Fourteen Lakh Ninety Seven Thousand Eight Hundred Nineteen Only.	06-Feb-2026

Date: February 11, 2026
Place: Indore

Sd/- Authorized Officer, Muthoot Homefin (India) Limited

MAHARASHTRA STATE POLICE HOUSING AND WELFARE CORPORATION LTD. MUMBAI
(A Government of Maharashtra Undertaking)
Plot no. 89-89A, Near Police Officers' Mess, Sir Pochkhanwala Road, Worli, Mumbai – 400 030.
Web site – www.msphc.org, email- cao@msphc.org
(CIN – U45200MH1974SGC017281)

"Request for Proposal to Borrow upto Rs.1768.08 crores"

Maharashtra State Police Housing and Welfare Corporation ltd. Mumbai invites proposals from **Nationalised Banks / Scheduled Private Banks / any housing finance company (Registered under National Housing Bank) / Scheduled Co-operative Banks** to borrow an amount upto **Rs.1768.08 crores** for the purpose of further lending to Police employees of Maharashtra as "House Building Advance" as per Government's rules.

Last date to submit the proposal: 25-02-2026.

Bid Opening Venue: At Conference Hall of MSPH & WC Ltd Registered office,

Thursday, 26-02-2026 at 03:00 PM

Detailed Terms and Conditions are available on our website www.msphc.org.

1)Go to www.msphc.org website

2)Click on "Tenders" - Request for Proposals

For details please contact Smt. Minakshi Vaidya, F.A & C.A.O,

Mr. Sachin Jathar, Accounts Manager

Mr. Sameer Tawde, Divisional Accountant

Landline : 022 – 24918388 / 89, E-mail : cao@msphc.org)

Managing Director,
Maharashtra State Police Housing & Welfare Corporation Ltd., Worli, Mumbai

---

Muthoot Homefin (India) Ltd.
Muthoot Homefin
Corporate Office : Unit No. 19-NE, 19th Floor, The Ruby, Senapati Bapat Marg, Near Ruparel College, Dadar (West), Mumbai, Maharashtra- 400 028

POSSESSION NOTICE (As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorized Officer of **Muthoot Homefin (India) Ltd. (MHIL)** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest(Enforcement) Rules 2002, Demand Notice(s)issued by the Authorised Officer of the company to the Borrower(s)/ Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/ Co-Borrower(s)/ Guarantor(s) and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the said rules. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Muthoot Homefin (India) Ltd.** for an amount as mentioned herein under with interest thereon.

The Borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets

Sr. No.	Name of the Borrower(s)/ Co-Borrower(s)/ Loan Account No./Branch	Brief details of secured assets	Date of Demand Notice & Total Outstanding Dues (Rs.)	Possession Taken Date
1.	Raghvendra Singh/ Seema Kushwah/ Vikas Tomar/ 026-02600382/ Gwalior	Immovable Property is A Plot, Measuring Area 12.5' * 40' = 500sq .ft., Which is A Part of Survey No. 551 of Village Ajaypur, Maheshpura, Tehsil & District Gwalior (M.P.) and, Boundaries of Property Are As Under: East: Remaining Part of Property Purchased By Rekha Ahirwar; West: Plot of Shrivastava; North: House Bekari; South: 15 Feet Road. Within The Registration District of Gwalior and Sub Registration Office Morar, District Gwalior (M.P.)	22-Nov-2025/ Rs. 4,85,106/-Rupees Four Lakh Eighty Five Thousand One Hundred Six Only	09-Feb-2026
2.	Prakash/ Prem Bai/ 072-07200044/ Ujjain	The Said Property Plot Part of Land Survey No. 126/1 Situated At Village Panwasa Maksi Road Tehsil and Dist. Ujjain Total Area 55.70 Sq.mtr Boundaries : By East : Plot of Other, By West : Road After Plot of Other, By North : Plot of Other, By South : Road 20 Ft	11-Nov-2025/ Rs. 1,54,683/- Rupees One Lakh Fifty Four Thousand Six Hundred Eighty Three Only	09-Feb-2026
3.	Ramnarayan Meena/ Kanchan Bai/ GUN-HL-000536/ Guna	PH No 59 Survey No 262/2/K/Min-11, Ward No 20 Gram Kushmoda Tehsil Guna 473001 Total Area 457.5 Sq.Ft Four Corners of Boundaries: - EAST : House of Sharma Ji, WEST : Plot of Gadariya ji , North : Land of Sanjay Bhargava, South : Road Wide of 20 ft	11-Nov-2025/ Rs. 8,33,391/- Rupees Eight Lakh Thirty Three Thousand Three Hundred Ninety One Only	09-Feb-2026
4.	Sevaram/ Kla Bai/ Praveen/ 011-01100573/ Indore	All That Piece and Parcel of Property Being House No. 713 Situated At Ward No. 11 Survey No 822 , P.H. No. 47 Situated At Village Tajpur Tehsil and Dist. Ujjain. Total Area 1080.00 Sq.ft. Situate Within The Limits of Ujjain Within The Registration District Ujjain, Registration Sub Register District Taluka: Ujjain and Jurisdiction of Sub Registrar Ujjain	11-Nov-2025/ Rs. 4,97,893/- Rupees Four Lakh Ninety Seven Thousand Eight Hundred Ninety Three Only	09-Feb-2026

Date: February 11, 2026
Place: Gwalior, Ujjain, Guna

Sd/- Authorized Officer, Muthoot Homefin (India) Limited

ASEEM INFRA FINANCE

Aseem Infrastructure Finance Limited

Regd. Office: Hindustan Times House, 3rd Floor, 18-20, Kasturba Gandhi Marg, Connaught Place, New Delhi – 110001. **CIN:** U65990DL2019PLC437821
Website: www.aseeminfra.in | **Tel:** 022 69631000 | **Email:** info@aseeminfra.in

EXTRACT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2025

(All amounts are in INR Lakhs, unless otherwise stated)

Sr. No.	Particulars	For the quarter ended			For the nine months ended		Year ended
		December 31, 2025	September 30, 2025	December 31, 2024	December 31, 2025	December 31, 2024	March 31, 2025
		(Unaudited)	(Unaudited)	(Audited)	(Unaudited)	(Audited)	(Audited)
1	Total Income from Operations	43,054.64	41,789.40	38,044.72	1,22,750.65	1,07,420.32	1,45,956.97
2	Net Profit /(Loss) for the period (before tax, Exceptional and/or Extraordinary items)	11,238.61	11,665.43	8,900.77	32,739.53	25,047.59	34,096.49
3	Net Profit /(Loss) for the period before tax (after exceptional and/or Extraordinary items)	11,238.61	11,665.43	8,900.77	32,739.53	25,047.59	34,096.49
4	Share of net profit of associate accounted using equity method	4,421.56	4,594.49	3,896.63	13,152.79	11,236.72	15,018.05
5	Net Profit /(Loss) for the period after tax (after exceptional and/or Extraordinary items)	11,944.57	12,217.92	9,650.44	34,652.22	27,360.75	36,947.32
6	Total Comprehensive Income for the period [comprising Profit /(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	11,838.66	12,496.62	9,643.27	34,845.36	27,342.35	36,933.78
7	Paid-up equity share capital including redeemable preference shares	2,38,058.63	2,38,058.63	2,38,058.63	2,38,058.63	2,38,058.63	2,38,058.63
8	Reserves (excluding revaluation reserves)	1,58,653.25	1,46,814.60	1,15,406.75	1,58,653.25	1,15,406.75	1,24,998.18
9	Securities Premium Account	16,872.55	16,872.55	16,872.55	16,872.55	16,872.55	16,872.55
10	Net Worth	3,96,711.88	3,84,873.23	3,53,465.38	3,96,711.88	3,53,465.38	3,63,056.81
11	Paid-up Debt Capital/Outstanding Debt	15,09,376.39	15,06,768.63	13,41,347.01	15,09,376.39	13,41,347.01	13,34,297.43
12	Outstanding Redeemable Preference Shares	Nil	Nil	Nil	Nil	Nil	Nil
13	Debt Equity Ratio	3.80	3.91	3.79	3.80	3.79	3.68
14	Earnings per share (of ₹ 10 each) (for continuing and discontinuing operations) (not annualised) Basic (₹)	0.50	0.51	0.41	1.46	1.15	1.55
	Diluted (₹)	0.50	0.51	0.41	1.46	1.15	1.55
15	Capital Redemption Reserve/ Debenture Redemption Reserve	NA	NA	NA	NA	NA	NA

Notes:

1. The above is an extract of detailed format of quarterly financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results is available on www.nseindia.com and www.aseeminfra.in. The above financial results of the Company have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 ("Ind AS") prescribed under section 133 of the Companies Act, 2013.
2. The aforesaid consolidated financial results of the Company have been subjected to limited review by Joint Statutory Auditors and were reviewed by the Audit Committee and approved by the Board of Directors at the meetings held on February 9, 2026.
3. The Company has been assigned credit ratings as mentioned below:

Instruments	Nature	Credit Rating Agency	Rating Assigned
Non-convertible debentures	Long Term Instrument	CARE	AA+ Positive
Non-convertible debentures	Long Term Instrument	CRISIL / ICRA / India Ratings	AA+ Stable
Long-term fund-based/Non-fund based bank lines	Long Term Instrument	CARE	AA+ Positive
Long-term fund-based/Non-fund based bank lines	Long Term Instrument	ICRA	AA+ Stable
Short-term fund-based/Non-fund based bank lines	Short Term Instrument	CARE / ICRA	A1+
Commercial Paper	Short Term Instrument	CARE / CRISIL / India Ratings	A1+
Market linked debenture	Long Term Instrument	ICRA	AA+ PP-MLD (Stable)
Subordinate bonds	Long Term Instrument	ICRA	AA+ Stable
Subordinate debt	Long Term Instrument	CARE	AA+ Positive

4. The figures for previous period/year have been regrouped wherever required, to correspond with those of the current period.

For and on behalf of the Board of Directors of
Aseem Infrastructure Finance Limited
Nilesh Shrivastava
Director
DIN: 09632942

Place: Mumbai
Date: February 09, 2026

Ratios	Description	As at December 31,2025 (Unaudited)	As at March 31, 2025 (Audited)
Debt-Equity Ratio	Total Debt / Total Equity	3.80	3.68
Debt Service Coverage Ratio	Not Applicable	NA	NA
Interest Service Coverage Ratio	Not Applicable	NA	NA
Outstanding Redeemable Preference Shares (quantity and value)	NIL	Nil	Nil
Capital Redemption Reserve / Debenture Redemption Reserve*	Not Applicable	NA	NA
Net Worth	Share capital + Reserves and surplus	3,96,711.88	3,63,056.81
Net Profit After Tax		34,652.22	36,947.32
Earnings Per Share (not annualised)	PAT / Weighted average number of shares	1.46	1.55
Current Ratio	Not Applicable	NA	NA
Long Term Debt to Working Capital	Not Applicable	NA	NA
Bad Debts to Account Receivable Ratio	Not Applicable	NA	NA
Current Liability Ratio	Not Applicable	NA	NA
Total Debts to Total Assets	Total Debt / Total Asset	78.44%	77.93%
Debtors Turnover	Not Applicable	NA	NA
Inventory Turnover	Not Applicable	NA	NA
Operating Margin (%)	Profit Before Tax / Total Revenue	37.39%	33.65%
Net Profit Margin (%)	PAT / Total Revenue	28.23%	25.31%

* Debenture redemption reserve is not required in respect of privately placed debentures in terms of Rule 18(7)(b) of Companies (Share Capital and Debenture) Rules, 2014.

Adfactors 801/26

Temperature

06.37	सूर्योदय	27.08	अधिकतम (+1)
05.24	सूर्यास्त	11.00	न्यूनतम (-1)

पूर्वानुमान : संभाग में मौसम शुष्क रहने की संभावना।

न्यूज ब्रीफ

रोटरी सदैव जरूरतमंदों की सहायता में अग्रणी

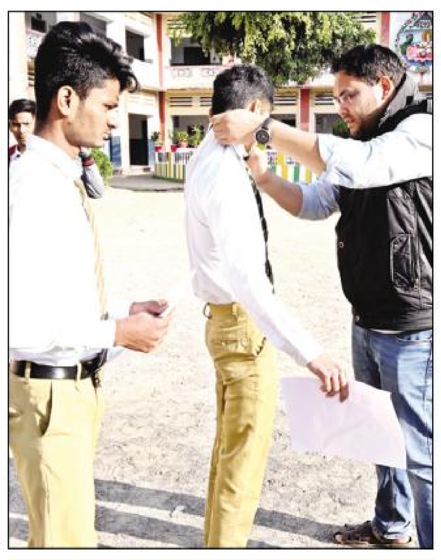
जबलपुर। रोटरी के मानव सेवा भाव को आगे बढ़ाते हुए 9 फरवरी को गोरखपुर निवासी शशि बर्मन की पुत्री प्राची बर्मन के विवाह 10 फरवरी के अवसर पर रोटरी क्लब ऑफ जबलपुर एवं रोटरी क्लब ऑफ जबलपुर स्टार द्वारा सहयोग प्रदान किया गया। इस अवसर पर कन्या को उपहार स्वरूप आलमारी, बर्तन स्टैंड तथा कुछ नगद राशि भेंट की गई। रोटरी क्लब ऑफ जबलपुर एवं रोटरी क्लब ऑफ जबलपुर स्टार निरंतर सामाजिक सेवा के कार्यों में सक्रिय रूप से संलग्न हैं और जरूरतमंद परिवारों की सहायता हेतु सदैव तत्पर रहते हैं। कार्यक्रम में रोटरी क्लब जबलपुर के अध्यक्ष रोटेरियन मिताली बनर्जी, सचिव रोटेरियन रूपेश राय, रोटेरियन जी.एन. श्रीवास्तव तथा रोटरी क्लब जबलपुर स्टार की अध्यक्ष रोटेरियन सरिता सिंह राजपूत, निदेशक रोटेरियन अनिता सिंह एवं रोटेरियन तृप्ति सिंह चौहान की गरिमामयी उपस्थिति रही।

कर्मचारियों की समस्याओं का समाधान करने निरंतर करेंगे संवाद : अभिषेक विश्वकर्मा

जबलपुर। मप्र विद्युत कर्मचारी संघ फेडरेशन की बैठक कार्यपालन अभियंता शहर संभाग, पूर्व, पूर्व क्षेत्र विद्युत वितरण कंपनी जबलपुर में आयोजित हुई। बैठक में कार्यपालन अभियंता में अभिषेक विश्वकर्मा ने कहा कि बिजली कंपनी अपने कर्मचारियों के प्रति संवेदनशील हैं। कर्मचारियों की समस्याओं का समाधान तत्परता से किया जाता है और मैं अपने कर्मचारियों से सतत सम्पर्क में रहकर संवाद करता हूं। बैठक में फेडरेशन के यूके पाठक, महामंत्री राकेश डीपी पाठक संगठन मंत्री दिनेश दुबे, अनूप वर्मा,उमाशंकर दुबे, मोहित पटैल, रामचरण पटैल, एसके चौधरी, विवेक चौबे, अंकित दुबे, आदि उपस्थित थे। बैठक में कार्यपालन अभियंता नीरज परस्ते, सहा. अभियंता एसएस नायक, कृष्ण मोहन थे। बैठक में फेडरेशन के महामंत्री राकेश पाठक ने भी अपने विचार रखे।

पहले पेपर में नहीं मिले नकलची, उड़नदस्ते ने किया निरीक्षण

12वीं की परीक्षा शुरू, अंग्रेजी का पर्चा देने पहुंचे 16 हजार से अधिक परीक्षार्थी



पीपुल्स संवाददाता ● जबलपुर
मो.नं. 9713230229

माध्यमिक शिक्षा मंडल, भोपाल द्वारा आयोजित कक्षा 12 वीं की परीक्षा मंगलवार से शुरू हो गई है। पहला पेपर अंग्रेजी विषय का था, जिसमें जिले में 16 हजार से अधिक विद्यार्थी शामिल हुए। जिले में परीक्षा के लिए बनाए गए केंद्रों में पहले पेपर में एक भी नकलची सामने नहीं आया। केंद्रों में शांति के साथ पहला पेपर आयोजित किया गया, जिसके बाद शिक्षा विभाग के अधिकारियों ने राहत की सांस ली।

जिला शिक्षा अधिकारी घनश्याम सोनी ने बताया कि जिले में कुल 99 परीक्षा केंद्रों पर यह परीक्षा आयोजित की गई। इस परीक्षा में कुल 16,516 परीक्षार्थी पंजीकृत थे, जिनमें से 16,308 परीक्षार्थी उपस्थित हुए, जबकि 208 परीक्षार्थी अनुपस्थित पाए गए। शहरी और ग्रामीण क्षेत्रों में परीक्षार्थियों की उपस्थिति में थोड़ा सा अंतर देखा गया।

जिले में परीक्षार्थियों की स्थिति

बताया जाता है कि शहरी क्षेत्र के 49 परीक्षा केंद्रों पर 10,879 परीक्षार्थी पंजीकृत थे, जिनमें से 10,695 उपस्थित रहे और 184 अनुपस्थित पाए गए। वहीं, ग्रामीण क्षेत्र के 52 परीक्षा केंद्रों पर 5,637 परीक्षार्थी पंजीकृत थे, जिनमें से 5,613 परीक्षार्थी उपस्थित रहे और 24 परीक्षार्थी अनुपस्थित रहे। इस प्रकार जिले में कुल 208 परीक्षार्थी अनुपस्थित रहे।

इन केंद्रों में पहुंची फ्लाइंग स्क्वाड

जिला शिक्षा अधिकारी के नेतृत्व में गठित उड़नदस्ता (फ्लाइंग स्क्वाड) दल ने शहर के विभिन्न परीक्षा केंद्रों का निरीक्षण किया। जिनमें एमएलबी स्कूल, रानी दुर्गावती कन्या उमावि गंगा नगर, सांदीपनि विद्यालय मेडिकल, हितकारिणी बेलसिंह, गुरुनानक कन्या उमावि प्रेमनगर, शासकीय हाई स्कूल रामपुर, जॉनसन इंग्लिश मीडियम स्कूल, सेंट थॉमस स्कूल और शासकीय पं. ल. शं. झा मॉडल उमावि जबलपुर शामिल थे। सभी केंद्रों पर परीक्षा शांतिपूर्ण और सुचारु रूप से संचालित पाई गई। इसके अलावा, जिले के ग्रामीण क्षेत्र के पाटन विकासखंड के विभिन्न परीक्षा केंद्रों का भी निरीक्षण किया गया। जिला शिक्षा अधिकारी द्वारा गठित अन्य दलों ने एसडीएम और बीईओ के नेतृत्व में सभी परीक्षा केंद्रों का निरीक्षण किया। निरीक्षण के दौरान सभी परीक्षा केंद्रों पर परीक्षा व्यवस्थित और शांतिपूर्ण तरीके से संपन्न होती पाई गई।

वसुंधरा और शौनक ने किया एनसीसी में शानदार प्रदर्शन

वीयू कुलपति प्रो. शर्मा ने किया सम्मानित

पीपुल्स संवाददाता ● जबलपुर
editor@peoplessamachar.co.in

वेटरनरी कॉलेज द्वारा 1 एमपी रिमाउंट एवं वेटरनरी स्क्वाड्रन एनसीसी के कैडेट्स के सम्मान में समारोह आयोजित किया गया। इस समारोह में एनसीसी कैडेट्स को रिपब्लिक डे कैंप (आरडीसी) 2026 में उनके उत्कृष्ट प्रदर्शन के लिए समारोह के मुख्य अतिथि विवि के कुलपति डॉ. मनदीप शर्मा द्वारा सम्मानित किया गया।

जीते गोल्ड मेडल, बढ़ाया प्रदेश का गौरव- समारोह के दौरान, अंडर ऑफिसर वसुंधरा दुबे ने ड्रेसाज प्रतियोगिता में स्वर्ण पदक जीता, जबकि सार्जेंट शौनक दांडेकर ने टेंट पेगिंग में रजत पदक और शो जंपिंग में कांस्य पदक प्राप्त किया। इस सफल दल का नेतृत्व सीनियर अंडर ऑफिसर भरत वसुनिया ने किया, जिनकी मार्गदर्शन में यह सफलता प्राप्त हुई। इसके अलावा, 1 एमपी रिमाउंट एवं वेटरनरी स्क्वाड्रन एनसीसी को उसके कमांडिंग ऑफिसर कर्नल विवेक मिश्रा के सक्षम नेतृत्व में सर्वश्रेष्ठ रिमाउंट एवं वेटरनरी यूनिट के रूप में सम्मानित किया गया। समारोह के बाद एएनओ डॉ. अपूर्वा मिश्रा को लेफ्टिनेंट पद पर कमीशन प्राप्त करने के उपलक्ष्य में पिपिंग सेरेमनी आयोजित की गई। समारोह में विशिष्ट अतिथि, ग्रुप कमांडर ब्रिगेडियर रितेश बहल ने एनसीसी ने प्रेरणादायी संदेश दिया।

इस अवसर समारोह में डीन डॉ. आरके शर्मा, रिटा. प्रो. डॉ. एबी श्रीवास्तव, एएनओ डॉ. रणधीर सिंह उपस्थित रहे।

आयुष्मान भारत योजना के तहत निःशुल्क हुई मुकुल की सर्जरी, मिली नई जिंदगी

पीसं,जबलपुर। हृदय रोग से पीड़ित 2 साल के मुकुल को सर्जरी के बाद नया जीवन मिला। राष्ट्रीय बाल स्वास्थ्य कार्यक्रम के तहत मुकुल सिंह ठाकुर की यह सर्जरी आयुष्मान भारत योजना के माध्यम से नारायणा हृदयालय, मुंबई में निःशुल्क की गई।

जिला स्वास्थ्य विभाग के मीडिया अधिकारी अजय कुरील ने बताया कि बालक मुकुल सिंह ठाकुर, जो जन्म से ही हृदय रोग से ग्रसित था, की पहचान आरबीएसके टीम ने की। स्वास्थ्य परीक्षण के दौरान, डॉ. एनडी पटेल और डॉ. अमिता गुप्ता द्वारा बालक के हृदय रोग की पुष्टि की गई। इसके बाद विभाग जिला अस्पताल के विशेषज्ञ चिकित्सकों से बालक की जांच कराई। इसके बाद सीएमएचओ डॉ. संजय मिश्रा के निर्देश पर बालक का रजिस्ट्रेशन कराकर परिजनों की सहमति प्राप्त की गई और उसे नारायणा हृदयालय, मुंबई के लिए रेफर किया गया। वहां 5 फरवरी 2026 को बालक की सफल सर्जरी की गई। सर्जरी के सफल होने के बाद, बालक के परिवार ने मुख्यमंत्री, कलेक्टर जबलपुर, सीएमएचओ, नोडल अधिकारी आरबीएसके कार्यक्रम, और नारायणा हृदयालय मुम्बई की टीम का आभार व्यक्त किया।

छात्राओं ने साहित्यिक प्रतियोगिताओं में दिखाया हुनर

शा. मानकुंवर बाई कॉलेज में उमंग सत्र 2025-26 का हुआ आयोजन

पीपुल्स संवाददाता ● जबलपुर
editor@peoplessamachar.co.in

शा. मानकुंवर बाई कला एवं वाणिज्य स्वशासी महिला महाविद्यालय में वार्षिक स्नेह सम्मेलन उमंग सत्र 2025-26 में छात्राओं ने बढ़-चढ़कर विभिन्न साहित्यिक प्रतियोगिताओं में हिस्सा लेकर अपनी प्रतिभा का प्रदर्शन किया। दूसरे दिन आयोजित प्रतियोगिताओं के शुभारंभ अवसर पर कॉलेज के प्राचार्य प्रो. डॉ. स्मृति शुक्ला ने छात्राओं को संबोधित करते हुए प्रतियोगिता में सहभागिता के लिए मार्गदर्शन दिया। हिंदी विभाग की विभागाध्यक्ष प्रो. डॉ. नीना उपाध्याय ने स्वागत उद्बोधन दिया और कार्यक्रम का संचालन हिंदी विभाग के साहित्यिक प्रभारी डॉ. बलिराम अहिरवार ने किया। सम्मेलन प्रभारी डॉ. कामना श्रीवास्तव ने बताया कि कार्यक्रम तीन चरणों में आयोजित किया गया। स्वरचित लेखन प्रतियोगिता में प्रथम स्थान जिया रजक (बीए प्रथम वर्ष), द्वितीय स्थान प्रांजल नामदेव (बीए द्वितीय वर्ष), तृतीय स्थान अंजली गुप्ता (बीए द्वितीय वर्ष), सांत्वना पुरस्कार सुषमा (बीए तृतीय वर्ष) को मिला। निर्णायक के रूप में राजनीति विभाग की विभागाध्यक्ष प्रो. डॉ. सुनीता मिश्रा और प्रो. डॉ. एसएन परते शामिल हुए। काव्य पाठ प्रतियोगिता में प्रथम स्थान शिवानी पटेल (एमए द्वितीय सेमेस्टर, द्वितीय स्थान कंचन चक्रवर्ती (बीए द्वितीय वर्ष), तृतीय स्थान सृष्टि पोगाडे (बीए तृतीय वर्ष) और सांत्वना पुरस्कार शीतल जैन (बीए प्रथम वर्ष) को मिला। इसमें निर्णायक के रूप में प्रो. डॉ. ममता तिवारी (माता गुजरी महाविद्यालय), प्रो. डॉ. सुनीता मिश्रा और प्रो. डॉ. ब्रह्मानंद त्रिपाठी (भूगोल विभाग) रहे। वाद विवाद प्रतियोगिता में

प्रथम स्थान शचि गौतम, द्वितीय स्थान सृष्टि सोनी, तृतीय स्थान सौम्या विश्वकर्मा और सांत्वना पुरस्कार दीपावली साहू को मिला। निर्णायक की भूमिका डॉ. ममता तिवारी (माता गुजरी महाविद्यालय), प्रो. डॉ. सुनीता मिश्रा और प्रो. डॉ. वरुण राव बसोड़कर ने निभाई।

सरस्वती शिशु मंदिर गलगला में वार्षिक उत्सव धूमधाम से संपन्न

पीपुल्स संवाददाता ● जबलपुर
editor@peoplessamachar.co.in

सरस्वती शिशु मंदिर गलगला का 54 वां वार्षिक उत्सव बड़े धूमधाम एवं हर्षोल्लास के साथ संपन्न हुआ। भारत माता पूजन के बाद कार्यक्रम शुरू हुआ कार्यक्रम के मुख्य अतिथि सरस्वती शिक्षा परिषद महाकौशल प्रांत के प्रांतीय सचिव सुधीर अग्रवाल और अध्यक्षता एडवोकेट जिनेन्द्र जैन ने की।

विशिष्ट अतिथि मिताली बेनर्जी, विशाल दत्त ,व्यवस्थापक डॉ निलेश पांडे, कोषाध्यक्ष डॉ बी डी अरजारिया, सचिन अग्रवाल, संजीव अग्रवाल रहे। कार्यक्रम मे स्कूल के भैया बहनों द्वारा राष्ट्रभक्ति से सरोवर रंगारंग सांस्कृतिक कार्यक्रम संगीत नाट्य और भारतीय संस्कृति, वेशभूषा की झलक को प्रस्तुत किया गया, इस रंगारंग कार्यक्रम में बच्चों का उत्साह देखते ही बनता था। कार्यक्रम का संचालन इच्छा लाल त्रिपाठी और आभार प्राचार्य रत्ना मिश्रा ने किया।

इस अवसर पर सुषमा श्रीवास्तव ,शबा बानो आयुषी, अर्चना विश्वकर्मा, अनीता राठौर ,प्रियंका यादव, सपना मौर्य संध्या बर्मन,अनिता जोशी का स राहनीय सहयोग रहा।

क्रिकेट मैच में जीएसटी कमिश्नर लिल्हारे ने जमकर लगाए चौके

रेलवे स्टेडियम में कोऑर्डिनेशन कप 2026 का हुआ भव्य उद्घाटन

पीपुल्स संवाददाता ● जबलपुर
editor@peoplessamachar.co.in

रेलवे स्टेडियम में मंगलवार को केंद्रीय कार्यकारिणी समिति (सीजीईडब्ल्यूसीसी) द्वारा आयोजित कोऑर्डिनेशन कप 2026 क्रिकेट प्रतियोगिता का उद्घाटन रेलवे स्टेडियम में धूमधाम से किया गया।

इस प्रतियोगिता के उद्घाटन अवसर पर प्रमुख अतिथियों के रूप में प्रधान आयकर आयुक्त सविता बुंडास, सीजीएसटी आयुक्त लोकेश लिल्हारे, पीएफ कमिश्नर राकेश सहरावत उपस्थित रहे। उद्घाटन समारोह से पहले विजेता और उप-विजेता ट्रॉफी का अनावरण किया गया।

सीजीएसटी ने 7 विकेट से हासिल की जीत

रेलवे स्टेडियम में खेले गए पहले मैच में सीजीएसटी और श्रम कल्याण आयुक्त कार्यालय की टीमों के बीच मुकाबला हुआ। सीजीएसटी ने 7 विकेट से शानदार जीत हासिल की। इस मैच में जीएसटी कमिश्नर लोकेश लिल्हारे ने चौकों की बौछार करते हुए अपनी टीम को विजयी बनाने में अहम भूमिका निभाई। इस जीत के साथ ही सीजीएसटी ने क्वार्टर फाइनल में प्रवेश प्राप्त किया।

दूसरा मैच: आरपीएफ बनाम कैंट बोर्ड

नर्मदा क्लब में खेले गए दूसरे मैच में आरपीएफ और केंट बोर्ड के बीच मुकाबला हुआ। आरपीएफ ने पहले बल्लेबाजी करते हुए 198 रनों का विशाल लक्ष्य रखा। इसके बाद, कैंट बोर्ड की टीम सिर्फ 44 रन ही बना सकी और आरपीएफ ने आसानी से मैच जीत कर आरपीएफ ने क्वार्टर फाइनल में अपनी जगह पक्की की।

तीसरा मैच: ओएफके बनाम सीडीए

तीसरे मैच में ओएफके और सीडीए के बीच मुकाबले में ओएफके ने पहले बल्लेबाजी करते हुए 123 रन का लक्ष्य निर्धारित किया। हालांकि, सीडीए की टीम ने अच्छा प्रदर्शन किया, लेकिन टीम लक्ष्य हासिल करने में सफल नहीं हो सकी। ओएफके ने इस मैच को जीतते हुए क्वार्टर फाइनल में प्रवेश किया।

ये रहे मौजूद- इस अवसर पर पीसीपीओ डब्ल्यूसीआर एसडी पाटीदार, डायरेक्टर एयरपोर्ट आरआर पांडे, पूर्व निदेशक दूरदर्शन अविनाश दुर्गे, सीडीए श्री ठाकुर, एसीडीए अवधेश मीणा, श्रम कल्याण आयुक्त नवीन वैद्य, टीएफआरआई से साइंटिस्ट हरिओम सक्सेना, डीईओ नेहा गुप्ता, प्रिंसिपल केंद्रीय विद्यालय सीएमएम अनुपम शुक्ला, प्रिंसिपल केंद्रीय विद्यालय टीएफआरआई प्रवीण नायडू, आयकर अधिकारी स्टेनी जेवियर, रूप सिंह मरावी, प्रशांत द्विवेदी, विजय ठाकुर भी शामिल हुए।

निधन

▶▶ **श्री चंद्र प्रकाश पोपली-** श्रीराम मंदिर मदन महल निवासी अवनीश चंद्र पोपली के बड़े भाई, प्रमोद पोपली के चाचा श्री चंद्र प्रकाश पोपली का निधन हो गया। वे नरेंद्र, सुरेंद्र मनीष पोपली के ताऊ और गर्व पोपली के दादा थे। अंतिम संस्कार गुप्तेश्वर मुक्तिधाम में किया गया।

▶▶ **श्री हीरामणी पटेल-** ग्राम सोनपुर खमरिया निवासी श्री हीरामणी पटेल (76) का निधन हो गया। अंतिम संस्कार गौरीघाट में संपन्न हुआ।

▶▶ **श्री गोविंद चौधरी-** चंडालभाटा चेरीताल निवासी श्री गोविंद चौधरी (52) का निधन हो गया। अंतिम संस्कार माढ़ोताल में किया गया।

▶▶ **श्रीमती विमला सिंह-** शिवपुरी कटियाघाट रोड निवासी श्री राजेश सिंह की धर्मपत्नी श्रीमती विमला सिंह (54) का निधन हो गया। अंतिम संस्कार गौरीघाट में हुआ।

▶▶ **श्री छिदामी लाल रजक-** श्रीराम परिसर गोहलपुर नर्मदा नगर निवासी श्री छिदामी लाल रजक (72) का निधन हो गया। अंतिम संस्कार करियापाथर में किया गया।

▶▶ **श्रीमती रेखा रानी सनकारी-** कचनार संभार नेपियर टाउन निवासी श्री मनिन्दर मोहन सनकारी की धर्मपत्नी श्रीमती रेखा रानी सनकारी (82) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में किया गया।

▶▶ **श्रीमती घामा बाई झारिया-** दुर्गा नगर गौरीघाट िनवासी श्री मकुंदी झारिया की धर्मपत्नी श्रीमती घामा बाई झारिया (75) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में संपन्न हुआ।

▶▶ **सुश्री प्रेमकुमारी गोंड़-** पुराना कंचनपुर अधारताल निवासी श्री नन्हें लाल गोंड़ की पुत्री सुश्री प्रेमकुमारी गोंड़ (42) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में किया गया।

▶▶ **श्री प्रहलाद सिंह ठाकुर-** संस्कार परिसर अमखेरा निवासी श्री प्रहलाद सिंह ठाकुर (75) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में संपन्न हुआ।

▶▶ **श्री विष्णु प्रसाद सिंगरोरे-** बेदीनगर नागपुर रोड निवासी श्री विष्णु प्रसाद सिंगरोरे (64) का निधन हो गया। अंतिम संस्कार गौरीघाट में हुआ।

▶▶ **श्रीमती ज्योत्सना मिश्रा-** रेल सौरभ कॉलोनी निवासी डॉ. बीके मिश्रा की धर्मपत्नी श्रीमती ज्योत्सना मिश्रा (82) का निधन हो गया। अंतिम संस्कार गौरीघाट में संपन्न हुआ।

▶▶ **श्री रेशम बहादुर-** शारदा नगर व्हीकल रोड रांझी निवासी श्री रेशम बहादुर (62) का निधन हो गया। अंतिम संस्कार गौरीघाट में संपन्न।

▶▶ **श्री रमेश कुमारी कुरील-** कमला अपार्टमेंट प्रेमनगर पोस्ट आफिस के पास मदनमहल निवासी श्री रमेश कुमार कुरील (68) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में संपन्न हुआ।

▶▶ **श्री प्रहलाद गोंटिया-** शिवराज चौहान नगर ललपुर रोड निवासी श्री प्रहलाद गोंटिया (75) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में किया गया।

▶▶ **श्री मदन लाल राजपूत-** बजरंग नगर व्हीकल रांझी निवासी श्री मदन लाल राजपूत (71) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में संपन्न हुआ।

▶▶ **श्री राम गोपाल पटेल-** महाराजपुर शिवशक्ति नगर निवासी श्री राम गोपाल पटेल (74) का निधन हो गया। अंतिम संस्कार गौरीघाट मुक्तिधाम में किया गया।

मिलिट्री अस्पताल में पीडियाट्रिक क्रेच लिटिल फ्रेंड्स 'नन्हे मीत' का हुआ उद्घाटन

पीपुल्स संवाददाता ● जबलपुर
editor@peoplessamachar.co.in

सैन्य परिवारों के कल्याण और बच्चों की भलाई की दिशा में एक महत्वपूर्ण पहल के अंतर्गत हरप्रीत कौर, जोनल अध्यक्षा परिवार कल्याण संगठन, मध्य भारत एरिया द्वारा मिलिट्री हॉस्पिटल में पीडियाट्रिक क्रेच लिटिल फ्रेंड्स नन्हे मीत का उद्घाटन किया गया। इस दौरान उनके साथ सैन्य अस्पताल के फैमिली वेलफेयर ऑर्गनाइजेशन की अध्यक्ष पल्लवी शर्मा भी साथ रहीं।

यह सुविधा सैन्य कर्मियों के शिशुओं एवं छोटे बच्चों के लिए सुरक्षित, संरक्षित और अनुकूल माहौल देने के लिए शुरू की गई है। इस क्रेच का उद्देश्य अस्पताल परिसर के अंदर देखरेख, उम्र के हिसाब से गतिविधियां और एक साफ-सुथरा माहौल देकर सैन्य परिवारों के कल्याण को बढ़ावा देना है। इस अवसर पर सैन्य अस्पताल के वरिष्ठ चिकित्सा अधिकारी, नर्सिंग स्टाफ और परिवार जन भी उपस्थित रहे।

श्रीमती कौर ने प्रारंभिक बाल देखभाल एवं विकास के महत्व पर प्रकाश डालते हुए सैन्य परिवारों और उनके बच्चों के कल्याण हेतु मध्य भारत एरिया के परिवार कल्याण संगठन की प्रतिबद्धता को दोहराया। उन्होंने कहा कि इस प्रकार की सुविधाएं, बच्चों के सर्वांगीण विकास हेतु सहयोगी वातावरण उपलब्ध करवाने में सहायक सिद्ध होती हैं। नव-स्थापित बाल चिकित्सा क्रेच को छोटे बच्चों के लिए आधुनिक सुविधाओं से सुसज्जित किया गया है तथा इसका संचालन सैन्य अस्पताल, जबलपुर के चिकित्सा विशेषज्ञों के मार्गदर्शन में प्रशिक्षित देखभाल कर्मियों द्वारा किया जाएगा। यह पहल सैन्य कर्मियों के लिए अस्पताल परिसर के भीतर विश्वसनीय बाल देखभाल सुविधा प्रदान करने में सहायक सिद्ध होगी। यह उद्घाटन सैन्य चिकित्सा व्यवस्था के अंदर परिवार-केंद्रित सहायता प्रणाली को मजबूत करने की दिशा में एक महत्वपूर्ण कदम है।

फॉर्म बी
पब्लिक अनाउंसमेंट
(इन्सॉल्वेंसी एंड बैंकम्प्टसी बोर्ड ऑफ इंडिया (लिक्विडेशन प्रोसेस) रेगुलेशन, 2016 का रेगुलेशन 12)

सन पीपैक जबलपुर प्राइवेट लिमिटेड के स्टेकहोल्डर्स के ध्यान में

स.क्र.	विवरण	विवरण
1.	कॉर्पोरेट देनदार का नाम	सन पेटपैक जबलपुर प्राइवेट लिमिटेड
2.	कॉर्पोरेट देनदार के इनकॉर्पोरेशन की तारीख	22.03.2000
3.	वह अथॉरिटी जिसके तहत कॉर्पोरेट देनदार इनकॉर्पोरेट/रजिस्टर्ड है	आरओसी ग्वालियर
4.	कॉर्पोरेट आइडेंटिटी नंबर/कॉर्पोरेट देनदार का लिमिटेड लायबिलिटी आइडेंटिफिकेशन नंबर	U25209MP2000PTC014124
5.	कॉर्पोरेट देनदार के रजिस्टर्ड ऑफिस और प्रिंसिपल ऑफिस का पता	774 - गोले बाजार, एनए, जबलपुर, मध्य प्रदेश, भारत - 482002
6.	इन्सॉल्वेंसी रेजोल्यूशन प्रोसेस के बंद होने की तारीख	30.01.2026
7.	कॉर्पोरेट देनदार के लिक्विडेशन शुरू होने की तारीख	30.01.2026
8.	लिक्विडेटर के तौर पर काम करने वाले इनसॉल्वेंसी प्रोफेशनल का नाम और रजिस्ट्रेशन नंबर	एफि कैक्स रिजॉल्यूशन प्रोफेशनल्स प्राइवेट लिमिटेड IBBI/IPE-0153/IPA-3/2023-24/50063
9.	बोर्ड के साथ रजिस्टर्ड लिक्विडेटर का पता और ई-मेल	नं.3656/6, गली नं.6, नारंग कॉलोनी, त्रि नगर, नई दिल्ली-110035 md@efficaxindia.com
10.	लिक्विडेटर के साथ बातचीत के लिए इस्तेमाल किया जाने वाला पता और ई-मेल	तीसरी मंजिल, 70-डी, पॉकेट-ए, विकासपुरी एक्सटेंशन, पिलर नंबर 11 के सामने, पश्चिमी दिल्ली, नई दिल्ली-110018, liquidator_sunpetpack@efficaxindia.com
11.	क्लेम जमा करने की आखिरी तारीख	01.03.2026

यह बताया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल इंदौर बेंच ने 30 जनवरी 2026 को सन पेटपैक जबलपुर प्राइवेट लिमिटेड का लिक्विडेशन शुरू करने का आदेश दिया है।
सन पेटपैक जबलपुर प्राइवेट लिमिटेड के स्टेकहोल्डर्स से कहा जाता है कि वे 1 मार्च 2026 को या उससे पहले आइटम नंबर 10 में दिए गए पते पर लिक्विडेटर को सबूत के साथ अपने क्लेम जमा करें।
फाइनेंशियल क्रेडिटर अपने क्लेम सबूत के साथ सिर्फ इलेक्ट्रॉनिक तरीके से जमा करेंगे। बाकी सभी क्रेडिटर सबूत के साथ खुद आकर, पोस्ट से या इलेक्ट्रॉनिक तरीके से क्लेम जमा कर सकते हैं। झूठे या गुमराह करने वाले क्लेम जमा करने पर पेनल्टी लगेगी।
राकेश कुमारी जिंदल
के लिए और की ओर से
इफिकैक्स रेजोल्यूशन प्रोफेशनल्स प्राइवेट लिमिटेड
सन पेटपैक जबलपुर प्राइवेट लिमिटेड के लिक्विडेटर
मोबाइल-9560464525
तारीख-10.02.2026
स्थान-नई दिल्ली